

ITEM NO.801
(Mentioning)

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).7384/2024

PRATIBHA JHA

Appellant(s)

VERSUS

ASHOK JHA

Respondent(s)

(MS. VANSHAJA SHUKLA, ADVOCATE (AMICUS CURIAE)

Date : 24-09-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Petitioner-in-person

For Respondent(s) Mr. Vishwa Pal Singh, AOR (mentioned by)

UPON being mentioned, the Court made the following

O R D E R

As mentioned, list on 13.11.2024.

(DEEPAK JOSHI)
Asst. Registrar-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR